

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

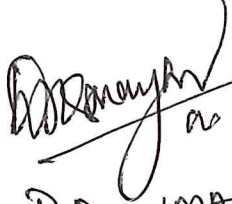
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT  
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --  
PETITION NUMBER : TCP/192/2016  
NAME OF THE PETITIONER : S. Devaraj & 1 Another  
NAME OF THE RESPONDENT(S) : Seventh Vision (India) Pvt Ltd & 14 others  
UNDER SECTION : Sec 397/398 of CA, 1956

CO UNSEL FOR RESPONDENTS 1 & 2  
R VIDHYA SHANKAR  
(appeared virtually)  
poornima

Counsel for petitioner H 2

  
D. PERUMATHI SARANYAN.





2) TCP/192/2016

**ORDER**

Ld. Counsel Mr.Peruman Saranyan for the Petitioner. Ld. Counsel Mr. R. Vidyashankar for the Respondent no.1 and 2.

Case partly heard.

List the Petition for hearing on **26.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**